## CENTRAL ALMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No.M.A. 1/SKM/2001 O.A. 139/SKM/1996

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Date of order: 14.1.2002

Present: Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman Hon'ble Mr. S. Biswas, Administrative Member

M.A.No. 1/SKM/2001 - CHIEF SECRETARY, DEPARTMENT
OF EDUCATION, GOVT. OF SIKKIM
AND ANOTHER

Vs.

- 1. SURAJIT PANIGRAHI
- 2. COMPTROLLER AND AUDITOR GENERAL OF INDIA, NEW DELHI
- 3. ACCOUNTANT GENERAL, GOVT.
  OF INDIA, SIKKIM SECRETARIATE BUILDING, GANGTOK

O.A.No. 139/8KM/1996 -

SURAJIT PANIGRAHI

Vs.

UNION OF INDIA & ORS.

For the original applicant : Mr. S.K. Dutta, counsel

For the respondent No.1&2 in the O.A.: Mr. M.S. Banerjee, counsel

Mr. A. Banerjee, counsel

For the applicants in the M.A.No.1/SKM/01: Mr. R.N. Das, counsel

(respondents No.3&4 in O.A.)

Mrs. U. Dutta Sen,

counsel

## ORDER

Ld. counsel Mr. M.S. Banerjee appearing for the respondent No. 1 & 2 states that he has filed an M.A. bearing No. 2/SKM/2001, but the same has not been listed today though that is the connected application to this O.A. Now the said

M.A. be listed on the next date along the

## M.A.No.1/SKM/2001 :-

This M.A. has been filed by the State of Sikkim already

for extension of time to file reply. Reply has/been filed

The M.A. is, therefore, disposed of.

## O.A.No. 139/5KM/1996 :-

Ld. counsel for the original applicant wants to file rejoinder. The same may be filed within 4 weeks. Let the case be listed in the next circuit, in Gangtok.

MEMBER(A)

VI CE\_CHAI RMAN

s.m.